CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP-564/2017 in OA-437/2016

New Delhi, this the 05th day of July, 2018

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Mr. K.N. Shrivastava, Member (A)

- 1. Kailash Devi W/o late Sh. Ram Kumar
- 2. Ganeshi Lal S/o late Sh. Ram Kumar R/o 659/1, Ghati Road, Anand Parwat, New Delhi. ... Petitioners

(By Advocate, Shri U. Srivastava)

Versus

Sh. T. Jacob, Secretary, UPSC, Dhaulpur House, Shahjahan Road, New Delhi.

.... Respondents

(By Advocate, Shri R. V. Sinha)

: O R D E R (ORAL):

Justice L. Narasimha Reddy, Chairman:

In all fairness, learned counsel for the petitioners submits that the order passed by this Tribunal in OA No.437/2016 has been complied with. Therefore, we close the contempt petition.

(K.N. Shrivastava) Member (A) (Justice L. Narasimha Reddy)
Chairman